

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 18<sup>th</sup> November, 2014**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. P.S. RAO EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No.11/2014	Paryavaran Avam Manav Sanrakshan Samity Vs. Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Y.M. Yadav, Adv. for CGWB R-4 Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Anshuman Singh Adv. For R-5	
2.	Original Application No. 149/2014	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. Lokendra Singh Kachhawa Adv.	
3.	Original Application No. 120/2013	Ummed Singh Vs. State of Rajasthan & 14 Ors.	Mr. Hardev Goswami, Adv. Mr. Sambhav Sogani, Adv. for R-8,9,11,12,13,&15  Mr. M.S. Kachhwa, Adv. for R-6,7 Mr. K.R. Kale, Dy. Conservator forest, Karauli for R-1to5 Mr. Sachin K. Verma, Adv for R-1to5	
4.	Original Application No. 118/2013	Madhusudan Sharma Vs. State of Rajasthan & 7 Ors.	Mr. Purushaindra Kaurav Adv. Mr. Sandeep Singh Adv. For R-8	
5.	Original Application No. 158/2014 (M.A.No.287/14)	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB	
6.	Original Application No. 159/2013	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9	
7.	Original Application No. 163/2014	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari. Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh mandloi Adv.	

		<b>FOR HEARING</b>	<b>TIME: 14.00 hrs. to 16.00 hrs.</b>
8.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7
9.	Original Application No. 36/2014 (W.P. No152/2009)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv.  Mr. Vijay Kumar Choudhary Adv. For BMC
10.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey  Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Mr. Shivendu Joshi, Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B